

उपाध्यक्ष महोदय : आप 377 के अन्तर्गत इस मामले को उठाना चाहते थे, वह अभी भी पेण्डिंग है और उस पर कोई निर्णय नहीं हुआ है। लेकिन इसी बीच में आप ने इस सदन में आ कर उस मामले को उठा दिया है, अब चूँकि उठा दिया है तो वह बात खत्म हो गई।

RE. BUSINESS OF THE HOUSE

SHRI HARI VISHNU KAMATH (Hoshangabad): Sir under Rule 376 (1) of the Rules of Procedure, I would like to raise a point of order with regard to the business of the House. I may invite your kind attention to Bulletin Part II of June 25, according to which the Demands for Grants of the Ministry of Energy follow immediately after the Demands for Grants of the Ministry of Home Affairs and the Demands for Grants of the Ministry of Information and Broadcasting come after the Demands for Grants of the Ministry of Energy. I find from tomorrow's tentative list of business that already the Demands for Grants for the Ministry of Energy have been listed for tomorrow. I dare say you will agree and hon. Members on both sides of the House will agree that this House has not been lacking in energy, and the energetic House would not mind if the Demands for Grants of the Ministry of Energy are taken up after the Demands for Grants of the Ministry of Information and Broadcasting, which is far more important.

MR. DEPUTY-SPEAKER: I have received your letter and we have gone through the whole thing and we find that the Demands for Grants of the Ministry of Information and Broadcasting also can be debated for a few hours after the Demands for Grants for the Ministry of Energy according to the present arrangements. It would not get guillotined; that is what we see from the present timings. We can

cut down the time we spent on the Ministry of Energy.

SHRI HARI VISHNU KAMATH: The Demands for Grants of the Ministry of Home Affairs will take eight hours, and these will be taken up at 2.00 or 2.30 today.

MR. DEPUTY-SPEAKER: We shall see that I&B Ministry is also taken up for a few hours, I do not think, it will be guillotined.

SHRI HARI VISHNU KAMATH: If that is the case, we have no objection.

12.30 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF LABOUR—contd.

MR. DEPUTY-SPEAKER: Now we take up further discussion on the Demands for Grants under the control of the Ministry of Labour. The Minister.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Mr. Deputy-Speaker, Sir, I am deeply grateful to the hon. Members who have participated in the debate on the Demands for Grants of the Ministry of Labour. I am sincerely beholden to them for the kind words that they have spoken about me and the good wishes that they have extended to me. I was particularly impressed by the fact that the debate was on an extremely constructive note and all the distinguished hon. Members who spoke and participated in the debate made constructive suggestions and examined the various aspects of the problems that the Ministry faces and the work that the Ministry is responsible for. I shall also approach my task of replying to the debate in a spirit of introspection rather than in a spirit of acrimony about the past or flamboyance about the future.